

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.24/ BB/ 2017	-	For Appoint- ment of C.A.	230/ 232	Go Go Textiles Bangalore Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.V. SAISHU 8884321353	PETITIONER	

Counsel for petitioner is present. Assistant from OL office is present. He requested time to file report of OL. No representation for ROC and RD. Report not filed.

List it on 23.10.2017.


MEMBER (J)